## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.49(GOA)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016 AT 10.30 AM.

NAME OF THE PARTIES:

Mr. Wilson Godinho & Ors.

V/s. M/s. Arondha Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

SIGNATURE

Adv. RT. Ray Euroo Advocate of Petitioners



## Order

## <u>C.P No. 49/397-398/NCLT/MB/GOA/2016</u>

- 1. Ld. Counsel appeared on behalf of the Petitioners. None appeared on behalf of the Respondents.
- 2. In case of none compliance, ex-parte interlocutory order will be passed against the Respondents.
- 3. Petitioner has undertaken the responsibility to intimate the next date of hearing to the Respondents.
- 4. List this matter on 28th July, 2016 at 10:30 a.m. for hearing.

14/0) [2016.

Member (Judicial)

Dated: 14th July, 2016.